

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 18th April, 2018

No.LJ (B).1/2018/31 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the illegal transportation of coal including mining as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further order.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri M.S. Kharmalki, Junior Engineer, Housing, Khliehriat.	East Jaintia Hills District, Khliehriat	Deputy Commissioner, East Jaintia Hills District, Khliehriat
2.	Shri Coming Son Syad, Junior Engineer, Executive Engineer (MeWDA) (NR), EJHD Khliehriat.	- do -	- do -
3.	Shri Dominik R. Rymbai, Labour Inspector, Block Labour Office Khliehriat.	- do -	- do -
4.	Shri G. Pala, Functional Manager, District Commerce & Industries Centre.	- do -	- do -
5.	Shri K.T. Singh, Junior Engineer Gr-I, Sub Divisional Officer (PHE) Khliehriat Sub-Division.	- do -	- do -
6.	Shri Herman Lyngdoh, Inspector of Tax, E.E PWD (Roads) NEC Divn. Khliehriat.	- do -	- do -
7.	Shri D. Lathong, Asst.Engineer, Urban Affairs Office.	- do -	- do -
8.	Shri D. Lato, Tourism Officer, Tourism Office.	- do -	- do -
9.	Shri B. Mawkhiew, District Statistical Officer, District Statistical Office.	- do -	- do -
10.	Shri L. Kharkongor, Inspector Legal Metrology, District Legal Metrology Office.	- do -	- do -
11.	Dr. F.R. Shadap, Animal Husbandry & Veterinary Sutnga Dispensary, District Animal Husbandry & Veterinary Office.	- do -	- do -
12.	Shri Ohiyoo War, Asst. & Vety Officer, Khliehriat, Dist. Animal Husbandry & Vety. Office.	- do -	- do -

13.	Shri Taiwanyoo War, Asst. Soil & Water Conservation Officer, Dist Soil & Water Conservation	- do -	- do -
14.	Shri A.K. Fankon, Industrial Promotion Officer, District Commerce & Industries Centre.	- do -	- do -
15.	Shri Devashish Paul Muktieh, A.E.E., E.E. Water Resource, Khliehriat	- do -	- do -
16.	Shri Faventy Eugene Langstang, Animal Husbandry & Vety, Sutnga Dispensary, District A.H & Vety. Office.	- do -	- do -
17.	Shri Darly Myrchiang, Fishery Officer, Supdt of Fisheries	- do -	- do -
18.	Shri Augustine Sun, Junior Engineer, E.E PWD (Roads) NEC Divn. Khliehriat	- do -	- do -
19.	Shri Rikiheimonmi Suting, A.E, E.E PWD (Roads) NEC Divn. Khliehriat	- do -	- do -
20.	Shri Patrick Sergio Dkhar, Supervisor, District Social Welfare Office.	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

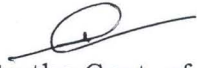
Memo.No.LJ (B).1/2018/31-A,

Dated Shillong, the 18th April, 2018

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The Deputy Commissioner, East Jaintia Hills District, Khliehriat, with a request to circulate to all the Officers concerned. This has a reference to your letter No.EJHD/Judl.4/Vol.III/2018-19/22, dated 06.04.2018
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office copy.

By orders etc...,


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
